

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 210
147(ND)13

IN THE MATTER OF:

Mr. Dilip Shantilal Jain & Ors.

...

Applicant/Petitioner

Versus

**M/s Integrated Casetech Consultants Pvt. ...
Ltd.**

Respondent

Under Section: 397/398

Order delivered on 16.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Manish Kaushik, Adv. Pooja Singh

ORDER

Due to paucity of time, the matter is re-notified to 02.06.2023.


COURT OFFICER